

SLP(Crl.)... 1248 OF 2001

ITEM No.18

Court No. 4

SECTION IIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal(Crl.)...../2001

(From the judgement and order dated 14/07/1999 in CRLA 151/95
of The HIGH COURT OF BOMBAY)

HARISHCHANDRA LADAKU THANGE

Petitioner (s)

VERSUS

STATE OF MAHARASHTRA

Respondent (s)

(With Crl.M.P. No 1248/2001 for c/delay in filing SLP)
(With Office Report)

Date : 23/02/2001 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE G.B. PATTANAIAK
HON'BLE MR. JUSTICE B.N. AGRAWAL

For Petitioner (s)

Mr. D.N. Goburdhan, Adv.
Ms. Pinky Anand, Adv.
Ms. Geeta Luthra, Adv.

For Respondent (s)

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....J.....
.SP2

Delay condoned.
Issue notice.
Prayer for bail rejected.

.SP1

(Suneet Bala Sharma)
Court Master

(Manju Sharma)
AR-cum-PS